

\220ITEM NO.20

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 99/2014

JUSTICE G.K. MATHUR (RETD.)

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

Date : 08/08/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Pradeep Kumar Mathur, Adv.

Ms. Laxmi Arvind, Adv.

For Respondent(s)

Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity of two weeks is granted for filing affidavit of valuation.

Respondents are duly represented.

List again on 23.9.2016.

(PAWAN DEV KOTWAL)

Registrar